

**CIVIL AND SESSIONS DIVISION HAMIRPUR, DISTRICT  
HAMIRPUR, H.P.  
CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE  
MONTH OF MARCH 2018**

<b>Sr.No</b>	<b>Case Type</b>	<b>DSJ</b>	<b>ADJ</b>	<b>ADJ BSR</b>	<b>Case wise Total</b>
1	Hindu Marriage Act	151	150	70	371
2	Land AQ. Cases	2	9	2	13
3	M.A.C.T	181	85	61	327
4	Criminal Appeal	101	124	34	259
5	Criminal Revision	39	50	17	106
6	Session Trial	63	49	5	117
7	Civil Misc. Appeal	20	14	5	39
8	Misc Civil Case	25	45	3	73
9	Civil Execution	1	6	4	11
10	Misc. Civil	3	12	0	15
11	MACT Execution	5	6	3	14
12	Guardians And Wards Act	6	11	0	17
13	Probate Case	1	2	0	3
14	Civil Suit	4	5	3	12
15	Execution Petition	89	16	9	114
16	Pauper Application	1	0	0	1
17	Succession Act.	7	22	4	33
18	Civil Appeal	258	212	42	512
19	Bail Application	0	3	0	3
20	Cr. M. A.	30	37	11	78
21	Rent Appeal	2	0	0	2
22	Arbitration Act.	1	1	0	2
23	Mental Health Act. 1987	0	1	1	2
24	Civil Misc. Petition	1	1	0	2
25	Corruption Case	12	0	0	12
26	Cross Objection	5	3	0	8
27	Civil Misc Application	132	122	48	302
28	Objection Petition	3	1	0	4
<b>Total</b>		<b>1143</b>	<b>987</b>	<b>322</b>	<b>2452</b>

**CIVIL AND SESSIONS DIVISION HAMIRPUR, DISTRICT HAMIRPUR, H.P.  
CRIMINAL CASE CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF  
MARCH 2018**

Sr.No	Case Type	CJM	ACJM	Court-II	Court-III	Court-IV	MTM	Case wise Total
1	Motor Vehc Act	17	544	152	56	250	100	1119
2	NDPS Act	9	9	17	10	6	0	51
3	Police Challan	190	279	260	323	189	0	1241
4	Comp. U/s 138 Nia	126	252	206	251	89	0	924
5	Complaint Ipc/pvt. Complaint	16	37	25	20	10	0	108
6	Comp. D.V. Act.	3	5	10	9	0	0	27
7	Essential Commodity Act.	0	1	0	3	0	0	4
8	Indian Forest Act.	0	0	0	3	0	0	3
9	Excise Act.	6	21	12	19	3	0	61
10	Panchyat Application	2	5	2	3	3	0	15
11	Bail Application	0	0	5	0	0	0	5
12	125 Cr. P.c.	28	20	30	41	4	0	123
13	Cr. M. A.	133	184	168	110	28	0	623
14	Food Act.	0	2	3	3	1	0	9
15	Labour Act.	0	0	1	4	0	0	5
16	Mine Act.	2	10	5	2	5	0	24
17	UTR/CR	0	17	12	25	13	0	67
18	Juvenile	0	3	0	0	0	0	3
19	Criminal Misc. Petition	0	1	2	0	0	0	3
20	Complaint Of Min. Wages Act.	0	0	1	0	0	0	1
21	Panchayat Appeal.	0	5	10	3	4	0	22
22	Execution Petitions	1	2	1	2	0	0	6
23	Payment Of Wages Act	0	5	1	2	0	0	8
24	127 Cr. P.c.	6	5	2	1	0	0	14
25	Domestic Violence Act.	63	35	52	41	11	0	202
26	Calandra	3	4	0	2	0	0	9
27	Shops Act. 1969	5	5	7	9	1	0	27
28	Police Act.	1	0	0	0	0	0	1
29	Drugs And Cosmetics Act	0	4	1	1	0	0	6
30	Wild Protection Act	1	0	0	0	0	0	1
31	Juvenile IPC	0	10	0	0	0	0	10
32	Juvenile Act	0	1	0	0	0	0	1
33	SC/ST Prevention of Atrocity Act	0	1	0	0	0	0	1
<b>Total</b>		<b>612</b>	<b>1467</b>	<b>985</b>	<b>943</b>	<b>617</b>	<b>100</b>	<b>4724</b>

**CIVIL AND SESSIONS DIVISION HAMIRPUR, DISTRICT HAMIRPUR, H.P.  
CIVIL CASE CATEGORY WISE MONTHLY PENDENCY STATEMENT FOR THE MONTH OF  
MARCH 2018**

Sr.No	Case Type	CJM	ACJM	Court-II	Court-III	Court-IV	Case wise Total
1	Hindu Marriage Act	0	1	0	0	0	1
2	Rent Control Case	0	0	0	0	2	2
3	Hindu Adop.& Maint act	1	0	0	0	0	1
4	Civil Misc. Appeal	3	1	4	1	0	9
5	Misc Civil Case	59	65	63	94	50	331
6	Civil Execution	90	66	39	64	41	300
7	Misc. Civil	31	57	57	52	21	218
8	Election Petition	0	2	0	0	0	2
9	Civil Suit	560	729	623	783	552	3247
10	Execution Petition	9	22	6	6	5	48
11	Rent Case	11	6	8	10	2	37
12	Pauper Application	0	3	2	3	3	11
13	Claim Petition	0	2	0	0	0	2
14	Arbitration Act.	0	1	0	0	0	1
15	Review Petition	1	0	0	0	0	1
16	Civil Misc. Petition	4	1	10	12	7	34
17	Workman Compensation Act	15	23	0	0	0	38
18	Panchayat Appeal	0	0	0	1	0	1
19	Civil Misc Application	212	312	237	358	268	1387
20	Suit For Recovery	1	0	0	0	0	1
21	Objection Petition	0	1	0	0	0	1
22	Counter Claim	17	16	13	5	13	64
<b>Total</b>		<b>1014</b>	<b>1308</b>	<b>1062</b>	<b>1389</b>	<b>964</b>	<b>5737</b>